

**IN THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
MISCELLANEOUS APPLICATION NO. 98 OF 2022
IN
ORIGINAL APPLICATION NO.180 OF 2021**

IN THE MATTER OF:

Mukul Kumar

...Applicant

Versus

State of Uttar Pradesh & Ors.

...Respondents

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2.	ANNEXURE-A/1 A true and correct copy of the Letter dated 16.04.2024 issued by the Director (Health Services), Government of Manipur	6
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FILED ON: 10.05.2024
NEW DELHI

FILED BY:

PUKHRAMBAM RAMESH KUMAR
(ADVOCATE FOR THE STATE OF MANIPUR)

Action Taken Report in respect of Hon'ble NGT Direction in M. A. No. 98 of 2022 in Original Application No. 180 of 2021

1. That, total health care facility (HCF) in the State is 134 Units, of which 68 units is for public and the rest 66 units is for private. A total number of 81 Effluent Treatment Plant (ETP) units have been installed (47 HCFs in private and 34 HCFs in public sector) and 53-unit remains gap, as installation is in progress.
2. That, Bio-Medical generation from the Hospitals and Health Care Facilities under the Government and Private Hospitals are collected and treated at Shija Bio-Medical Waste Treatment Facility having capacity of 100kg/hr. Deep burial is practiced at remote and rural areas. RIMS and JNIMS have their own captive facilities for treatments of Bio-Medical Waste having capacity of 105kg/hr and 100kg/hr respectively.

Installation of ETP in the Government sector, i.e. 34 (thirty-four) Plants are completed and functional out of the total 68 Nos. till date. Installation of another 10 ETPs in the Valley Areas are likely to be completed by the end of April, 2024. In respect of Hill areas, installation of ETP Plants cannot be taken up for time being in view of the present law and order situation.

Copy of the letter No. MC/BIO-MED/2021-DHS dated 16th April, 2024 is enclosed herewith and marked as Annexure-A/1. (Page No.5)

3. That, as per the report submitted by the Shija Hospital & Research Institute Pvt. Ltd. as under:

3.1 Covid-19 Bio-medical Waste:

- i. Covid-19 BMW is collected from different quarantine and covid care centres as per the instruction from the Directorate of Health Services (DoHS), Govt. of Manipur and the collection report is being sent to DoHS. Daily collection report is also uploaded in the CPCB's COVID-19 BMW APP from the site of CBWTF.

- ii. However, due to internet shutdown in the state, NIL report was not uploaded in the APP for a period of nearly 7 (seven) months. At present, the NIL report for COVID-19 BMW is being sent with total quantity of BMW collected through this APP from the side of CBWTF

3.2 Status report of Common Bio-Medical waste Treatment Facility:

Sl	Requirements	Quantity required	Status	Remarks
1	Land	2 acres	Provided by MAHUD	
2	Storage Room	4 Nos. for different category of waste	3 Nos. constructed & used	1 Pending (to start construction after installation of 200kg/hr incinerator)
3	Water Tank	2 Nos. constructed	Constructed & use of rainwater harvesting is under process	
4	Green Belt	Plantation started	Plantation started	
5	Security Room	Constructed	Constructed	
6	Administration/ Staff Room	Constructed	Constructed & Functional	
7	Personal Protective Equipment (PPE)	PPE provided & used	PPE provided & functional	
8	Immunization & Health check of staff	Health check done annually and Immunisation also done	Health check done annually and Immunisation also done	
9	Incinerator	1 No. of 100kg/hr wet scrubber type installed. 1 No. of 200kg/hr dry scrubber type procurement under process.	Installed & operational To be installed when parts arrive	For incineration of yellow category of BMW
10	Autoclave	1 No. of 250 litre capacity installed	Installed & Operational	For treatment of red category of BMW

11	Glass Crusher	100 kg/hr capacity	Installed & Operational	To crush the glass waste (Blue category)
12	Shredder	170kg/hr capacity	Installed & Operational	To shred the plastic
13	ETP	1 No. of 10KLD installed *Upgradation to 60KLD under process	Installed & Operational *Under process for installation	For treatment of liquid waste mainly from scrubber & cleaning
14	DG Set	1 No. of 125 KVA installed	Installed & Operational	For power supply
15	OCEMS	9 parameter OCEMS installed	Installed & Operational	For online emission monitoring
16	Barcode	Purchased and started	Started	For waste tracking
17	GPS	GPS for collection vehicles	Started	For vehicle tracking
18	Vehicles	4 Nos. used at present 2 Nos. under process	4 Nos. used at present	For collection of BMW
19	Vehicle washing	Vehicle washing facility started	Started	For washing vehicles
20	Fire safety	Fire extinguishers installed	Fire extinguishers installed	For fire safety
21	CCTV	CCTV installed at vulnerable areas	Installed	For safety & security

3.3 PENDING WORKS

SI	Description	Status	Timeline
1	Construction of Shed for 200kg/hr dry scrubber incinerator	Foundation works almost completed. Shed will be erected after installation of machine (some parts are not reaching on time due to ongoing crisis)	October 2024(if the situation improves in transport of the materials)
2	1 No. of Waste Storage Room	Pending	To start construction after installation of 200kg/hr incinerator
3	Sharps Pit (for Sharps & Needles)	Construction started	To be completed within June, 2024

4	Pipelines (from waste storage room, Vehicles washing area, segregation room etc. to ETP)	Procurement of materials started. Will start from 20 th of May 2024.	June 2024
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Copy of the Letter No. SHRI/CBWTF/DoE/02-2024 is enclosed herewith and marked as Annexure-A/2 (Page No.6)



REPORT OF MANIPUR POLLUTION CONTROL BOARD IN RESPECT OF ORDER
DATED 12/03/2024 IN MA NO. 98/2022

As per the Annual Report of Bio-medical Waste prepared by the Board for the year 2022, the bio-medical waste (BMW) generated in the state of Manipur is 1442.92 kg/day and the total quantity of BMW treated is 1442.92 kg/day through Common Bio-medical Waste Treatment Facility (CBWTF), stand-alone incinerators and deep burial facilities. Therefore, there is no gap in the treatment of BMW in the state.

At present, there is the policy of not issuing registration to the health care facilities by the Directorate of Health Services, Govt. of Manipur without the consent of the Manipur Pollution Control Board.

The lone CBWTF operated by M/S Shija Health Care and Research Institute Pvt. Ltd, Lamdeng is able to cater to the demands of BMW generated in the state. The facility was upgraded with financial assistance of the central and state government. The linking of Online Continuous Environment Monitoring System (OCEMS) with CPCB by the facility has started. The process was hindered due to non-availability of network during the conflict situation in the state. The facility has also implemented Bar-coding system.

The Board was not able to convey State Level and District Level Committee Meetings constituted by the Hon'ble NGT vide order dated 07.01.2022 in OA No. 180 of 2021 during the conflict situation in the state. Formal order for constitution of the Committee is to be issued by the State Government. However, the issue of BMW management in the state is discussed at the level of Chief Secretary and Addl. Chief Secretary, Government of Manipur from time to time.

Inventory and monitoring of BMW generation and management in the state is monitored by the staff of Manipur Pollution Control Board from time to time along with the Annual Reports submitted by the Health Care Facilities. The Board carries out on-spot awareness activity from time to time regarding BMW management. The inventory of BMW management is hindered due to the conflict situation in many parts of the state, especially in the remote areas.

Covid-19 waste is being looked after by the Directorate of Health, and ULBs. The Covid waste data is being uploaded by the CBWTF.

There is State Level Advisory Committee constituted by the State Government.

GOVERNMENT OF MANIPUR
DIRECTORATE OF HEALTH SERVICES

No.MC/BIO-MED/2021-DHS:

Imphal, the 16th April, 2024

To,

The Director,
Directorate of Environment & Climate Change, Govt of Manipur,
Porompat, Imphal -05

Subject: Order passed in M.A. NO.98/2022 in Original Application No.180/2021

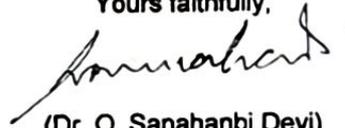
Sir,

In reference to letter No.61/180/2020(NGT)/DoE&CC dated the 28th March,2024, I am here to furnish the action taken report for timely compliance with Hon,ble NGT Order as follows for further action.

Bio-Medical generation from the Hospitals and Health Care Facilities under the Government and Private Hospitals are collected and treated at Shija Bio Medical Waste Treatment Facility (100kg/hr). Deep Burial is practiced at remote and rural areas. RIMS and JNIMS have got their own captive facility for treatment of Bio Medical Waste 105kg/hr & 100kg/hr respectively.

Installation of ETPs in the Government sector, 34 (thirty four) Plants are completed and functional out of the total 68 Nos. till date. Installation of another 10 ETPs in the Valley Areas are likely to be completed by the end of April, 2024. In respect of Hill areas installation of ETP plants cannot be taken up for time being in view of the present law and order situation.

Yours faithfully,



(Dr. O. Sanahanbi Devi)
Director of Health Services, Manipur

No.MC/BIO-MED/2021-DHS:

Imphal, the 16th April, 2024

Copy to :

1. Staff Officer to the Chief Secretary, (Health & FW), Government of Manipur.
2. Office file.

(Dr. O. Sanahanbi Devi)
Director of Health Services, Manipur



Shija Hospitals & Research Institute Pvt. Ltd.

HealthCity, Langol, Imphal West - 795004, Manipur, India.



Company Registration No. U65101MN1998PTC005626

Registration No. MH/CR/NG/02/14-198

Human Technology

Ref. No. SHRI/CBWTF/DoE/02-2024

8th May 2024

To
The Director
Directorate of Environment & Ecology
Govt. of Manipur.

Directorate of Env. & Climate Change,
Receipt/Dispatch No. 95
Date 08/05/2024

Subject: Regarding "Order passed in M.A. No. 98/2022 in Original Application No. 180/2021"

Sir,

With reference to your letter "Order passed in M.A. No. 98/2022 in Original Application No. 180/2021", as operator of the Common Bio-medical Waste Treatment Facility, following reports are submitted for your kind information.

COVID-19 Bio-medical Waste:

1. Covid-19 BMW is collected from different quarantine and covid care centres as per the instruction from the Directorate of Health Services (DoHS), Govt. of Manipur. Collection report is being sent to DoHS. Daily collection report is also uploaded to CPCB's COVID-19 BMW APP from the side of CBWTF.
2. However, due to Internet shutdown in the state, **NILL report** was not uploaded in the APP for a period nearly 7 months. At present, we are sending the **NILL report for COVID-19 BMW** and total quantity of BMW collected through this APP from the side of CBWTF.

REPORT ON COMMON BIO-MEDICAL WASTE TREATMENT FACILITY (CBWTF):

Status report of CBWTF operated by Shija Hospitals & Research Institute Pvt. Ltd. :

Sl	Requirements	Quantity required	Status	Remarks
1	Land	2 acres	Provided by MAHUD	
2	Storage Room	4 nos. for different category of waste	3 nos. Constructed & used	1 Pending (to start construction after installation of 200kg/hr incinerator)

For, Shija Hospitals & Research Institute Pvt. Ltd.
(Dr. V. N. Palini)
Director

P.O (H)

8/5/2024

3	Water Tank	2 nos constructed	Constructed & used Rain water harvesting also under process	
4	Green Belt	Plantation started	Plantation started	
5	Security Room	Constructed	Constructed	
6	Administrative/Staff Room	Constructed	Constructed & functional	
7	Personal Protective Equipment (PPE)	PPE provided & used	PPE provided & functional	
8	Immunization & Health Check of staff	Health Check done annually Immunisation done	Health Check done annually Immunisation done	
9	Incinerator	1 no. of 100kg/hr wet scrubber type installed. 1 no. of 200kg/hr dry scrubber type procurement under process.	Installed & operational To be installed when parts arrived	For incineration of Yellow category of BMW
10	Autoclave	1 no. of 250 litre capacity installed	Installed & operational	For treatment of Red category of BMW
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13	ETP	1 no. of 10KLD installed *Upgradation to 60kLD under process	Installed & Operational *Under process for installation	For treatment of liquid waste mainly from scrubber & Cleaning
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16	Barcode	Purchased and Started	Started	For waste tracking
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19	Vehicle washing	Vehicle washing facility started	Started	For washing vehicles
20	Fire Safety	Fire extinguishers installed	Fire extinguishers installed	For fire safety
21	CCTV	CCTV installed at Vulnerable areas	Installed	For safety & security

Dr. K. S. Ramesh
 Institute Director
 Dr. K. S. Ramesh
 Institute Director

PENDING WORKS:

Sl	Description	Status	Timeline
1	Construction of Shed for 200kg/hr dry scrubber Incinerator	Foundation work almost completed Shed will be erected after installation of machine(some parts are not reaching on time due to crisis)	October 2024 (If the situation improves to transport the materials)
2	1 no. of Waste Storage Room	Pending	To start construction after installation of 200kg/hr incinerator
2	Secured Landfill (for Incineration ash and other hazardous materials)	Will start construction after consultation with new consultants through Directorate of Environment & MPCB (As previous consultants are not willing to work due to present situation)	To complete within November 2024 (Tentative)
3	Sharps Pit (for Sharps & Needles)	Construction started	To complete within June 2024
4	Pipelines (from waste storage room, Vehicle washing area, segregation room etc. to ETP)	Procurement of materials started. Will start from 20 th of May 2024.	June 2024

For, Common Bio-medical Waste Treatment Facility

Institute of Child Health & Research
 Institute
 (Dr. Kh. Paliah)
 Chairman and Managing Director